

ITEM NO.61

COURT NO.8

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s). 433/2017

IEC COLLEGE OF ENGINEERING AND TECHNOLOGY
DIRECTOR

Petitioner(s)

VERSUS

DR. A.P.J. ABDUL KALAM TECHNICAL
UNIVERSITY (A.K.T.U)

Respondent(s)

(With appln. for exemption from filing O.T.)

Date : 24-07-2017 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE
HON'BLE MR. JUSTICE L. NAGESWARA RAO

For Petitioner(s) Mr. Yash Anand, Adv.
Mr. David A., Adv.
Mr. Rabin Majumder, AOR

For Respondent(s) Mr. Anil Soni, Adv.
Mr. Harish Pandey, AOR

Mr. Zoheb Hossain, AOR
Ms. Adeeba Mujahid, Adv.

Mr. Amitesh Kumar, Adv.
Ms. Babita Kushwaha, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List tomorrow, the 25th July, 2017.

[Charanjeet Kaur]
A.R.-cum-P.S.

[Indu Kumari Pokhriyal]
Branch Officer